

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:122

ANSWERED ON:19.11.2001

IRRIGATION SCHEMES

A. KRISHNASWAMY;NANDIPAKU VENKATASWAMY

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) whether the Government have contemplated to initiate any new irrigation schemes in the States;

(b) if so, the details thereof, State-wise; and

(c) the amount allocated to these schemes so far during the current financial year ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) Water being a State subject, irrigation schemes are planned, funded and executed by the State Governments themselves out of their own resources and as per their own priorities. The projects are however required to obtain investment clearance of the Planning Commission before they are taken up for construction.

(b) The details of new projects of IX Plan received in the Central Water Commission from various States for techno- economic appraisal are given in the statement enclosed.

(c) Central Plan assistance to the States is given in the form of block grants/loans and is not tied to any scheme or sector of development.

STATEMENT REFERRED TO IN REPLY TO PART (B) OF UNSTARRED QUESTION NO.122 TO BE ANSWERED IN LOK S  
ON 19.11.2001 REGARDING IRRIGATION SCHEMES.

State	Major	Medium	ERM
Andhra Pradesh	8	9	3
Arunachal Pradesh	-	-	-
Assam	-	3	3
Bihar	2	-	-
Goa	-	-	1
Gujarat	2	29	6
Haryana	4	1	-
Himachal Pradesh	-	2	-
Jammu & Kashmir	-	11	-
Karnataka	5	8	2
Kerala	-	-	2
Madhya Pradesh	4	3	-
Maharashtra	1	9	-
Manipur	-	-	-
Meghalaya	-	-	-
Mizoram	-	-	-
Nagaland	-	1	-
Orissa	3	3	9
Punjab	-	-	3
Rajas than	6	14	1
Sikkim	-	-	-
Tamilnadu	-	-	-
Tripura	-	-	-
Utter Pradesh	1	-	-
West Bengal	6	12	3
U.T.	-	-	-
Total :	42	105	35

